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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

NEW DELHI: THE 20TH MAY: 1980.

NOTIFICATION
INCOME TAX

No.3365(F.No.398/10/80-ITCC): In pursuance of sub-clause(iii) of clause (44) of Section 2 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue No.2507(F.No.404/57/77-ITCC) dated 18.9.78, namely in the said Notification for the words and letters "Sarvagiri S.K. Banerjee and B.D. Mukherjee" the words and letters "Shri B.D. Mukherjee" shall be substituted.

Sd/-

(H. Venkataraman)

Deputy Secretary, to the Government of India.

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Deputy Secretary to the Government of India.

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P.N. Verma

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(P.N. VERMA)

ASSISTANT DIRECTOR OF INSPECTION (RS&P).

* SHARMA *
3/6/80